

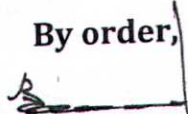
F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.01.2019

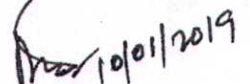
ORDER NO. 08 OF 2019

Hon'ble President is pleased to modify the roster order No. 273 of 2018 for CESTAT, Delhi constituting Division Benches to hear part-heard matters:-

1. On 14/01/2019 Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kuamr, Member (T) will hear the following part-hear matters after the Service Tax list is taken up:-
C/52477/2016
C/1668 & 1709/2011
C/53392/2018
2. On 18/01/2019 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following misc applications:-
E/Misc/50056 & 50034/2018 in appeal no. E/1326/2011 & E/845/2012

By order,

(Bineesh Kumar K. S.)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


10/01/2019
Dy. Registrar